

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... CSM G2B

10/2/17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43161/16	<u>2162</u>	<u>177A+</u>	<u>मार्ग.</u>	<u>50/=</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43162/16	<u>श्रीराम</u>	<u>..</u>	<u>..</u>	<u>50/=</u>	
3,	43171/16	<u>सुरेश-क-क</u>	<u>..</u>	<u>..</u>	<u>50/=</u>	
4,	43170/16	<u>सुप्रीता</u>	<u>..</u>	<u>सोनी</u>	<u>50/=</u>	
5,	43169/16	<u>शांतदा</u>	<u>..</u>	<u>..</u>	<u>50/=</u>	

Hd.
10/2/17

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10.02.17

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तारित वाद	NIL				

10/2/17
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कोर्ट नं-2, गाजियाबाद